

The High Court of Kerala

Kochi - 682 031
Dated- 1.12.2017

Proceedings

High Court establishment- reversion from the categories of Deputy Registrar and Assistant Registrar, High Court- orders issued.

Read: 1. High Court proceedings No. A5- 42148/2016 dated 20.9.2017.
2. High Court proceedings No. A5- 59133/2017 dated 28.9.2017.
3. High Court proceedings No. A5- 42148/2016 dated 05.10.2017.
4. High Court proceedings No.A5- 602/2017 (2) dated 27.11.2017.

Order No.A5-42148/2016

As per the High Court proceedings read (1) above, Sri.John A., Assistant Registrar(H.G.) was promoted as Deputy Registrar, High Court on temporary basis vice Sri.P.P.Rajan, Deputy Registrar proceeded on commuted leave for 99 days. Consequent on the above promotion, Sri.V.P.Radhakrishna Pillai, Filing Scrutiny Officer was promoted as Assistant Registrar, High Court on temporary basis as per the High Court proceedings read (1) above.

Sri.V.P.Radhakrishna Pillai, Assistant Registrar was later appointed by transfer as Court Officer to the Chief Justice, High Court as per the High Court proceedings read (2) above. Subsequently, as per the High Court proceedings read (3) above, Smt.Brinda Mary, Filing Scrutiny Officer was promoted as Assistant Registrar, High Court on temporary basis vice Sri.V.P.Radhakrishna Pillai, Assistant Registrar appointed by transfer as Court Officer to the Chief Justice, High Court.

As per the High Court proceedings read (4) above Sri.P.P.Rajan, Deputy Registrar, High Court has been permitted to rejoin duty in the High Court on 1.12.2017 F.N., cancelling the unavailed portion of the commuted leave granted to him. As there is no vacancy in the cadre of Deputy Registrar at present, rejoining of Sri.P.P.Rajan, Deputy Registrar as per the High Court proceedings read (4) above, will result in reversion from the categories of Deputy Registrar and Assistant Registrar.

In the circumstances, the following orders are issued:

1. Sri.John A., Deputy Registrar, High Court in the scale of pay of Rs.77400-115200 is reverted as Assistant Registrar(H.G.), High Court in the scale of pay of Rs.68700-110400 w.e.f. 1.12.2017 F.N. He will hand over the charge of Deputy Registrar to Sri.P.P.Rajan, who has been permitted to rejoin duty as per the High Court proceedings read (4) above and will take charge as Assistant Registrar(H.G.) from Smt.Brinda Mary (Sl.No.3), forthwith.

2. Sri.V.P.Radhakrishna Pillai, Assistant Registrar, now working as Court Officer to the Chief Justice, High Court in the scale of pay of Rs.45800-89000, is reverted as Filing Scrutiny Officer, High Court w.e.f 1.12.2017 F.N. and allowed to continue as Court Officer to the Chief

Justice, High Court. As there is no change of duty involved, Sri.V.P.Radhakrishna Pillai. need not hand over /take charge.

3. Smt.Brinda Mary, Assistant Registrar, High Court in the scale of pay of Rs.45800-89000 is reverted as Filing Scrutiny Officer, High Court in the scale of pay of Rs.42500-87000 with a compensatory allowance of Rs.1000/- per month, w.e.f 1.12.2017 F.N. She will hand over the charge of Assistant Registrar to Sri.John A. (Sl.No.1) and will take charge as Filing Scrutiny Officer from Sri.N.Velappan, Filing Scrutiny Officer, High Court, forthwith.

(By Order)



K. Babu

Registrar (Subordinate Judiciary)
Registrar General in-charge

To

The Officers concerned.
The Accountant General (A& E), Kerala, Thiruvananthapuram (5 copies)
The Sub Treasury Officer, Ernakulam.
The Joint Registrars, High Court
The Deputy Registrars concerned, High Court
The Private Secretary to the Chief Justice, High Court
The Assistant Registrars concerned, High Court
The Section Head concerned, High Court
The Confidential Assistants to the Registrars, High Court
The Confidential Assistant to the Additional Registrar(General Administration, High Court
The Finance Wing, High Court.
The G (Accounts- I & III) Sections, High Court
The I.T. Section, High Court(**for publishing in the High Court website**)
The A1, A2, A3, A4 & A6 seats, High Court
The Administrative Records Section, High Court
The File/Stock File.